

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:770  
ANSWERED ON:31.07.2006  
CAG REPORT ON NLC AND SAIL  
Bhadana Shri Avtar Singh

**Will the Minister of STEEL be pleased to state:**

- (a) whether CAG (Comptroller and Auditor General) in its latest report has indicated many irregularities in the working of Neyveli Lignite Corporation (NLC) and Steel Authority of India Limited (SAIL);
- (b) if so, the details thereof; and
- (c) the reasons for non-completion of these projects?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS)

(a)to(c): The Comptroller & Auditor General (C&AG) regularly conducts proprietary/ performance/ transaction audit of the various plants & units of the company. C&AG give their observations and comments arising out of the review to which the Management furnishes its comments/ replies and wherever required remedial action is taken. The C&AG has raised certain issues relating to the Steel Authority of India Limited (SAIL) in its Annual Reports 8, 10 & 12 of 2006. These issues do not particularly pertain to capital projects and relate to operations of the Company. Hence, the question of non- completion of any project in the context of these audit reports in respect of SAIL does not arise.

Information in respect of Neyveli Lignite Corporation (NLC) is being collected and will be laid on the table of the Lok Sabha.